

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 142 of 2020

IN THE MATTER OF:

Kapil Jain

....Appellant

Vs.

Registrar of Companies &Anr.

...Respondents

Present:

For Appellant: Ms. Ekta Mehta, Advocate.

For Respondents: Mr. Jeevesh Mehta (ROC), Advocate for R-1.

Ms. Jaikriti S. Jadeja, Advocate for R-2.

ORDER
(Virtual Mode)

21.01.2021: Learned Counsel for the Respondent No. 1 submits that he has filed the 'Reply Affidavit' through e-mail. He is directed to file the same in physical form.

Let the matter be fixed on **23rd February, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sr/kam